

Promotion of SSI

3751. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government had started any Investment Grant Scheme to promote small scale industries and if so, the State-wise number of industrial units benefited thereby;

(b) whether this scheme is inoperative since 30 September, 1988 and if so, the reasons therefor; and

(c) whether the Government propose to provide the grant to those entrepreneurs who had taken effective steps to set up industries under this scheme upto 30 September, 1988 to whom the grant was not sanctioned and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) Under the Central Investment Subsidy Scheme, 1971 entrepreneurs setting up industrial units in centrally declared backward areas were eligible for graded rates of subsidy on their fixed investment. The scheme was applicable to small scale units as well. The number of beneficiaries State-wise under the scheme is not maintained centrally. The Scheme was in operation till 30-9-1988. After the withdrawal of the scheme, the State Governments/Union Territory Administrations were advised that payments made upto 30-9-1989 (for non-manufacturing activities) and upto 31-12-1989 (for manufacturing activities) provided the projects were approved by the State Level Committee/District Level Committee on or before 30-9-1988 would be eligible for reimbursement by the Central Government.

Government have also announced a growth centre scheme in June, 1988 for development of backward areas to be implemented during the VIII Five Year Plan period.

Fixing of Quota for Sugar

3752. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to fix the quota of Sugar at 500 gms. per unit and to distribute the sugar in 500 gms. poly packs in order to ensure proper weight and good quality;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the difficulties thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) No, Sir. The Central Government makes bulk allocation of levy sugar quota to the State Governments and UT Administrations. Allocations of levy sugar is made on a uniform norm of 425 grams per capita monthly availability on the projected population as on 1-10-1986. Government has decided to allot 5% ad-hoc increase in the allocations of levy sugar from August, 1991 till December, 1991.

Distribution of levy sugar within the States/UT Administrations is the responsibility of the State Governments and UT Administrations.

Engineers of National Fertilizers Limited to Bahrain

3753. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether an agreement for sending twenty engineers to Bahrain was reached between National Fertilizers Limited and G.P.I.C., Bahrain in 1988-89; if so, the details thereof;

(b) the number of engineers sent to Bahrain under this agreement and the period of their stay there;

(c) the reasons for calling them back before time and the amount of loss in foreign exchange suffered by the country as a result thereof;

(d) whether these engineers were compelled to give half of their salaries to National Fertilizers Limited;